

inside or outside. Therefore, if necessary, we do some self-introspection. But, I am sure, here all of us are united that there is nothing greater than this House. We shall maintain its dignity and decorum and the people's respect that is there, at all cost. There are no two opinions on this.

श्री मोहन सिंह : अध्यक्ष महोदय, आप हमारे गार्जियन हैं।

MR. SPEAKER: You have made your point. He has said that he has written a letter to me. I will look into it. I have not yet seen it. I shall certainly consider it on merit. Why not? All of us are all very valued colleagues of mine. I have not formed any opinion about any impropriety on their part. I have not formed any opinion myself.

श्री ठ प्रभुनाथ सिंह : अध्यक्ष जी, आपने बहुत अच्छा कहा और सदन की मर्यादा बनाये रखने का काम किया लेकिन सदन की गरिमा गिराने का जिन धन्नासेठों ने काम किया है, उनके खिलाफ कार्यवाही होनी चाहिये।(व्यवधान)

श्री इलियास आज़मी (शाहाबाद) : अध्यक्ष महोदय, मीडिया वाले हमारे यहां जासूसी करने का काम कर रहे हैं।(व्यवधान)

MR. SPEAKER: Please take your seat.

...(व्यवधान)

MR. SPEAKER: They are also doing their duty.

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): I am not speaking on this.

SPEAKER: What you are raising is a State matter.

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): It is not a State matter.

MR. SPEAKER: How can you say that?

PROF. VIJAY KUMAR MALHOTRA : The Master Plan has to amended by the Central Government. The Delhi Government have requested the Central Government to amend the Master Plan. अध्यक्ष जी, दिल्ली में 18 हजार मकान गिराये जा रहे हैं। आने वाले दिनों में 15 लाख मकान, जो अनऔथोराइज्ड हैं,

1200 कालोनीज़ हैं, यह काम सेंट्रल गवर्नमेंट को करना है.(व्यवधान) It is not the State Government at all. DDA is not under the State Government. सेंट्रल गवर्नमेंट ने नहीं किया। कहीं बड़े बड़े भूचाल आये, सुनामी में सेंट्रल गवर्नमेंट ने नहीं किया जहां इतने सारे लोग अफैक्टेड थे। क्योंकि जो रोज़ाना हो रहा है, उसमें सैंकड़ों मकान रोज गिराये जा रहे हैं। इससे लाखों लोग बेघर-बार हो जायेंगे। दिल्ली में 4 लाख छोटी-छोटी दुकानों को सील करने का हुकम दे दिया गया है.(व्यवधान)

MR. SPEAKER: It is under the Court orders.

PROF. VIJAY KUMAR MALHOTRA : True, it is a Court order. अगर हमने मास्टर प्लान में अमेंडमेंट करना है तो कोर्ट में सेंट्रल गवर्नमेंट को करना है.(व्यवधान)

MR. SPEAKER: This type of trying to shout each other down is not good.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, बहुत ही भयंकर स्थिति है। मेरी अध्यक्षता में दिल्ली में बिल्डिंग बाई-लाज़ में अमेंडमेंट करने के लिये एक कमेटी बनी थी.(व्यवधान)

MR. SPEAKER: You know that if there is no decorum in the House, I will adjourn the House and go away.

प्रो. विजय कुमार मल्होत्रा : उस कमेटी में कहा गया था कि इन सब को रेगुलराईज किया जाये मगर ऐसा नहीं किया गया। अगर ऐसा नहीं किया गया तो दिल्ली में न केवल लॉ एंड ऑर्डर की प्राब्लम होगी बल्कि दिल्ली के लाखों लोग बेरोज़गार हो जायेंगे और लाखों आदमी सड़कों पर आ जायेंगे। इसलिये मंत्री महोदय को इस मामले में तुरंत कार्यवाही करनी चाहिये, कोर्ट में जाना चाहिये और कहना चाहिये कि हम मास्टर प्लान में अमेंडमेंट कर रहे हैं। मास्टर प्लान में अमेंडमेंट करने तक इस डिमौलीशन को रोक दिया जाये। यह कहना बहुत ही

जरूरी है नहीं तो सारी जिम्मेदारी सेंट्रल गवर्नमेंट और यू.पी.ए. सरकार पर आयेगी।...

(Interruptions)

MR. SPEAKER: Nothing will be recorded.

(Interruptions).*

MR. SPEAKER: The statements of the hon. Members who are speaking without my permission are not to be recorded.

(Interruptions).*

SHRI GURUDAS DASGUPTA (PANSKURA): Can I make a statement?

MR. SPEAKER: No. You have not given any notice.

. (Interruptions)

MR. SPEAKER: Shri Swain, I will call you, if I find your name in the list.

. (Interruptions)

SHRI KHARABELA SWAIN (BALASORE): Sir, I have given a notice with regard to the MPLAD Scheme. Yesterday you have allowed Shri Yadav to speak on this. They said that it should be scrapped. I have given a notice today. .

(Interruptions)

MR. SPEAKER: You may have to wait for it.

. (Interruptions)

MR. SPEAKER: I cannot call everybody at his sweet-will. I am calling one hon. Member after another. I called Shri Prabhunath Singh. I called the Deputy Leader of your Party. But you are not allowing others to be taken up. There are many matters to be raised. How can you dictate?

SHRI KHARABELA SWAIN : Sir, the House belongs to everyone. It is the interest of the House that matters and not of the individual or my Constituency. .

(Interruptions)

MR. SPEAKER: No. I have not called you now. I will call you, but you have to wait. Do not try to bulldoze me.

. (Interruptions)

* Not Recorded.

SHRI KHARABELA SWAIN : No, Sir. Who is bulldozing you?

MR. SPEAKER: You are trying to.

SHRI KHARABELA SWAIN : Nobody can bulldoze you, Sir.

MR. SPEAKER: It is nice of you. But in what sense you said that, I do not know. It seems to me that you said that in a deprecatory sense.

SHRI KHARABELA SWAIN : No; it is not so.

MR. SPEAKER: Then, thank you very much.

. (*Interruptions*)

MR. SPEAKER: I try to cooperate and please wait; there are 30 matters to be raised. If all of you cooperate, it could be over within the specified time. We can take up the other matters also. I am only appealing to you for your cooperation. It is your House. I am not the owner of this House.

Now, Shri Krishnadas. Please be brief and to the point. This 'Zero Hour' has become the 'torture Hour' - I have said that earlier.

SHRI N.N. KRISHNADAS (PALGHAT): Sir, this is a very serious matter. It is regarding people of Kerala. There is a widespread apprehension and anxiety among the people throughout Kerala. Immediately after the announcement made by the hon. Railway Minister in this very House, we know that the Railway Ministry is going to bifurcate Palakkad Division and going to set up the new Salem Division. We are not against the interests of the people of Tamil Nadu; they are our friends and Tamil Nadu is our neighbouring State. . (*Interruptions*) Our plea is that the biggest Palakkad Division might be continued as at present.

MR. SPEAKER: Please be brief; it is not the time for making speeches.

SHRI N.N. KRISHNADAS : There is a long-pending demand of Kerala. I request the Minister to create a separate Railway Zone, centrally in Kerala. If the Government is setting up a new Division, there should be a new Zone, centrally for Kerala.

MR. SPEAKER: Okay; it is no good repeating it.

SHRI N.N. KRISHNADAS : It is a very serious matter and an important one. We want an assurance from the Government. All the Members of Parliament from Kerala are supporting this. . (*Interruptions*)